

Office of the District Judge, Purba Medinipur at Tamluk  
(Nezarath Department)

Order No. 86

Dated : 07.10.2020

**Office order for earmarking the bungalow and the quarters meant for residence of Judicial Officers as per their designation.**

It is reported that at present the quarters and the bungalow meant for the residence of the Judicial Officers posted at Contai have been allotted in a haphazard manner. In order to avoid such uncanny situation, the undersigned passes the following orders for allotment of quarters and bungalow meant for the residence of the Judicial Officers posted at Contai in the manner indicated hereunder.

It is, thus

**o r d e r e d**

that (a) **Flat No.1** in the ground floor at Judges' Enclave at Contai is hereby earmarked for the Presiding Officer of the Court of Civil Judge(Junior Division), 2<sup>nd</sup> Additional Court, Contai.

(b) **Flat No. 2** in the ground floor at Judges' Enclave at Contai is hereby earmarked for the Presiding Officer of the Court of Civil Judge(Junior Division), 1<sup>st</sup> Court, Contai.

(C) **Flat No. 3** on the 1<sup>st</sup> floor at Judges' Enclave at Contai is hereby earmarked for the Presiding Officer of the Court of Additional District & Sessions Judge, 1<sup>st</sup> Court, Contai

(d) **Flat No. 4** on the 1<sup>st</sup> floor at Judges' Enclave at Contai is hereby earmarked for the Presiding Officer of the Court of Additional Chief Judicial Magistrate, Contai.

(e) **Flat No. 5** on the 2<sup>nd</sup> floor at Judges' Enclave at Contai is hereby earmarked for the Presiding Officer of the Court of

Contd.....2.

Additional District & Sessions Judge, Fast Track, 1<sup>st</sup> Court, Contai

(f) **Flat No. 6** on the 2<sup>nd</sup> floor at Judges' Enclave at Contai is hereby earmarked for the Presiding Officer of the Court of Civil Judge(Senior Division), 2<sup>nd</sup> Court, Contai.

(g) **Flat No. 7** on the top floor at Judges' Enclave at Contai is hereby earmarked for the Presiding Officer of the Court of Judicial Magistrate, 2<sup>nd</sup> Court, Contai.

(h) The bungalow situated near the Office of S.D.O. at Contai is hereby earmarked for the Presiding Officer of the Court of Civil Judge(Junior Division), 2<sup>nd</sup> Court, Contai.

This order is made in supersession of all earlier orders made by this Office regarding earmarking of quarters/flats as well as bungalow meant for the residence of Judicial Officers at Contai.

This order will take effect at once.

Office to inform all concerned.



(Partha Sarathi Sen )  
District Judge,  
Purba Medinipur.

Memo No. 362 (8)/XIV-3, Date : 07.10.2020

Copy forwarded for information and necessary action to :

1. The Additional District & Sessions Judge, 1<sup>st</sup>/2<sup>nd</sup> Court, Contai.
2. The Additional District & Sessions Judge, Fast Track, 1<sup>st</sup>/2<sup>nd</sup> Court, Contai.
3. The Additional Chief Judicial Magistrate, Contai.
4. The Civil Judge(Senior Division), 1<sup>st</sup>/2<sup>nd</sup> Court, Contai,
5. The Civil Judge(Junior Division), 1<sup>st</sup> /2<sup>nd</sup>/3<sup>rd</sup> /Addl. 1<sup>st</sup>/2<sup>nd</sup> Court, Contai.
6. The Judicial Magistrate, 1<sup>st</sup> /2<sup>nd</sup> /3<sup>rd</sup> Court, Contai.
8. The Nazir, Nezarath Department, Contai, Purba Medinipur.



District Judge,  
Purba Medinipur.